Sale of Human Organs in the Country

*139. SHRIMATI KAMLA SINHA : DR. BAPU KALDATE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a group was constituted in 1991 to examine the question of regulating the sale of human organs in the country;

(b) whether a draft legislation based on the recommendations of the group was circulated to the State Governments for comments:

(c) if so, what are the details thereof stating the reaction of State Governments with regard thereto; and

(d) when a legislation in this respect is proposed to be brought forward by Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTEDAR) :

fa) Yes. Sir.

(b) No, Sir.

(c) Does not arise.

(d) A Bill, namely, Transplantation of Human Organs Bill 1992, was introduced by the Government on 20th August 1992 in this House. It is expected to be taken up for consideration during the current Session of parliament.

Chittaranjan Locomotive Works

*140. SHRI SUKOMAL SEN : SHRI SUNIL BASU RAY :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have decided to hand-over Chittaranjan Locomotive Works to the Multi-national Asea Brown Boveri (ABB); and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN TUF, MINISTRY OF RAILWAYS (SHR! MALLIKARJUN) ; (a) No, Sir.

(b) Does not arise. 4-408RSS/93

Air Pollution by Vehicles and Industrie in Metropolitan Cities

to Questions

1350. SHRI DIPEN GHOSH : Will the Minister of Environment and Forests be pleased to state :

(a.) how much quantity of air human beings need to breathe per day;

(b) the percentage of pollution by the vehicles and industries in Delhi, Bombay, Calcutta and Madras to that of the country;

(c) the impact of such air pollution *ma* the population in these cities; and

(d) in what manner Government pro-pose to combat the situation and compensate the citizens ?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) A healthy adult breathes abom 8.5 to 11.5 cubic meters of air each day.

(b) The percentage of pollution count-ribu ted by vehicles and industries in the major metropolitan cities is about 60 and 30 respectively.

(c) The possible effects of air pollu-lanis on human health include—respira-toiy and bronchial diseases, giddiness, damage to the central nervous system, kidneys and lungs.

(d) The steps taken by the government to control industrial and vehicular polhi-tion include the following :----

(i) Environmental guidelines have been evolved for siting and operation of industries.

(ii) Industries have been asked to com-! ply with consent requirements of the State Pollution Control Boards.

(iii) Industries have been directed t«insta! necessary pollution control equip.ment on a time-bound basis and legal ac-

; tion is taken against the defaulting units.

TUF, (iv.) 18 categories of heavily polluting (SHR! industrise. have been identified and these industries have been asked by the State Governments to comply with the emission standards on a time-bound basis. (iv) Compensation for th© damage as a disincentive for those handling hazardous substances is provided under the public Liability Insurance Aa.

(vii) Environmental epidemiological studies' have been initiated in some of the identified critically polluted areas.

(viii) Gross and mass emission standards for all types of vehicles have been notified under the Motor Vehicles Rules,

(ix) Draft notification in respect of mass mission standards for petrol and diesel driven vehicles for the year 1995 has been imped under the Central Motor Vehicles Ruler 1989.

(x) Steps have been initiated to introduce compressed natural gas (CNG) as an alternative fuel for petrol and diesel in major metropolitan cities.

(xi) Public awareness campaigns have been launched.

Violation of Forest conservation Act

1351. SHRI ASHIS SEN : Will the Minister of ENVIROMENT AND FORESTS be pleased to state :

(a) whether there is any violation of Forest Conservation Act in the country in order to fulfil populist schemes for urban and rural poor;

(b) if so, the details of the same; and

(c) whether any corrective steps are taken/proposed to be taken in this regard?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (c) Prior App roval of the Central Government is re quired under the Forest (Conservation) Act, 1980 before diverting forest land for any non-forestry uses. Number of ins tances have com© to the notice of the Central Government, where diversion of forest land for non-forestry uses have been

permitted without obtaining prior approval of the Central Government under the Act. In such cases the concerned State/UT Governments are asked to lix responsibility for violation; of the Act. Final decision for diversion of forest land in such cases is taken after considering all the relevant information including circums-tanes leading to violation of the Act, action taken against the officials found guilty for violation of Forest (Conservation) Act.

Action Plan tor the Damodar River System

1352. SHRI ASHIS SEN : Will the Minister of Environment and Forests be pleased to state :

I, a) whether the proposed draft action plan for the Damodar river system water quality management has since been prepared and reviewed by the advisory committee set up for the purpose; and

(b) if so, details of the said action plan?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) The scheme of pollution abatement of river Damodar is under formulation by the con cerned State Governments. Details in this regard are being worked out.

Increasing Pollution in Metropolitan Cities

1353. SHRI SATISH PRADHAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government are aware of the increasing menace of pollution in the metropolitan cities;

(b) if so, the details of the trends in pollution hazards in each metropolitan city over last five years; and

(c) what measures have been taken/ proposed to; be taken to contain pollu tion through fresh administrative/legisla tive action ?

THEMINISTER,OFHUMANRESOURCE DEVELOPMENT(SHRIARJUNSINGH): (a) and (b)TheCentralPollutionControlBoardhasestimated that the major causes of pollution